

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-687/ND/2018**

**In the matter of:**

Jasch Industries Ltd.

....**Applicant**

Vs.

A & A Accessorize Pvt. Ltd.

....**Respondent**

**Under Section: 9 of IBC Code, 2016.**

**Order delivered on 08.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : Sh. S. P. Singh Chawla, Adv.

For the Respondent :

**ORDER**

Learned counsel for the applicant seeks further time for effecting service on corporate debtor. For further consideration on 11.09.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

